

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Alps Liesure Holidays Private Limited Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 11-06-2024; Name of IP: Mr. Vinodkumar Surendralal Shah; Process Number: 1; Last 5 digitof registration number: 11857

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				10960058.51				NA
3	Secured financial creditors	2	101931151	2	101931151				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)	7	484076	7	484076				Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	3	31020363.35	3	24821569.00		6198794.35		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	340766.00	1	340766.00				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	1925000.00	2	0		1925000.00		Annexure 9
Total		15	135701356.35	15	138537620.51	0	8123794.35	0	